# IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-122(PB)/2018

IN THE MATTER OF:

Sudhir Power Projects Ltd.

... APPLICANT / PETITIONER

Vs.

Rites Ltd. &anr.

RESPONDENT

### SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.02.2018

#### Coram:

Dr. DEEPTI MUKESH, HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA, HON'BLE MEMBER (TECHNICAL)

## PRESENTS:

For the Petitioner(s):-

Mr. Y. Sarat Chandra, Advocate

For the Respondent(s):-

Mr. Abhik, Advocate

Ms. Manisha Agrawal, Advocate

#### **ORDER**

Learned counsel for the petitioner is present. He submits that he will file application for withdrawal of the petition.

List on 23<sup>rd</sup> February 2018 further consideration.

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

(Dr. DEEPTI MUKESH) MEMBER (JUDICIAL)